GOVERNMENT OF INDIA CULTURE LOK SABHA

UNSTARRED QUESTION NO:3233
ANSWERED ON:09.12.2009
ACTION PLAN FOR PROTECTION OF NEGLECTED MONUMENTS

Ahir Shri Hansraj Gangaram; Siddeswara Shri Gowdar Mallikarjunappa; Singh Shri Rakesh; Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of CULTURE be pleased to state:

- (a) the action plan drawn up for protection of neglected monuments of Archaeological importance and old artifacts;
- (b) the details of neglected monuments identified by Archaeological Survey of India (ASI), State-wise;
- (c) the criteria adopted by the Government for declaring historical monuments as protected monuments;
- (d) The measures taken by the Government for protection and conservation of endangered historical monuments; and
- (e) the details of ASI identified endangered historical monuments, location-wise and State- wise?

Answer

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

- (a)&(b) The Archaeological Survey of India (ASI) has identified 3675 archaeological monuments / sites as of national importance and has declared them protected under the Ancient Monuments Archaeological Sites & Remains (AMASR) Act, 1958. All these monuments are in good state of preservation and conservation.
- (c) As per the AMASR Act 1958, ancient monuments / sites which are of historical, archaeological or artistic interest and which have been in existence for not less than 100 years can be declared by ASI as monuments of national importance and protected.
- (d) Annual Plan for conservation and preservation of Centrally Protected Monuments is drawn up by ASI based on their conservation requirements and subject to the availability of resources.
- (e) Does not arise.